

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2818
ANSWERED ON:12.12.2011
PAYMENT FROM GROUP INSURANCE FUND
Kumar Shri Kaushalendra

Will the Minister of DEFENCE be pleased to state:

- (a) the existing procedure for payment from the Group Insurance Fund of the three Services to the personnel discharged from their respective Service due to disability;
- (b) the time within which half of the amount of the insured sum is paid to the next of kin of personnel on account of death;
- (c) whether instances of disabled personnel being deprived of medical facilities have been reported; and
- (d) if so, the corrective action taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) The payment from the Group Insurance Fund of the three Services is made from the Group Insurance Fund being managed by the three Services individually. The payment is made on receipt of requisite claim documents from the concerned individual supported with medical board proceedings subject to fulfillment of all the eligibility conditions by the individual.
- (b) There is no provision for partial payment of the insured sum from the Group Insurance Fund. Complete payment as per the entitlement to the individual is paid in lump sum. As regard the time period, payment is generally made within seven to ten working days of receiving the complete and correct documents from the unit/Record Office and from the beneficiary.
- (c) & (d): No such instances have been reported.